

**Central Administrative Tribunal  
Principal Bench**

**OA No. 3773/2015**

New Delhi this the 12<sup>th</sup> day of October, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

Yashpal Singh, Age 58 years  
S/o Late Sh. Bhup Singh  
G-10, Naroji Nagar,  
New Delhi-110029

(By Advocate: Mr. JP Sharma for Mr. Virender Singh  
Kadian)

VERSUS

1. Union of India,  
Through the Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi-01
2. Director General,  
National Crime Record Bureau,  
East Block-7,  
Rama Krishna Puram,  
New Delhi-110066

-Respondents

**ORDER (Oral)**

**By Mr. A.K. Bhardwaj, Member (J):**

As prayed by Mr. J.P. Sharma, proxy counsel for the applicant, the OA is dismissed as withdrawn with liberty to file fresh OA, if so advised.

**(Dr. B.K. Sinha)  
Member (A)**

**(A.K. Bhardwaj)  
Member (J)**

